

F. No. 01(05)/Circular/CESTAT/2021
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
West Block -2, R. K. Puram,
New Delhi - 110066

Date: 12 June 2021

OFFICE ORDER

As lockdown is lifted/relaxed in many places consequent to decline in COVID cases, Hon'ble President directs that Office Order dated 29.05.2021 stands withdrawn with effect from 14.06.2021.

By Order,



(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches
3. Deputy Registrars/Assistant Registrars, CESTAT, All Benches.
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